

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

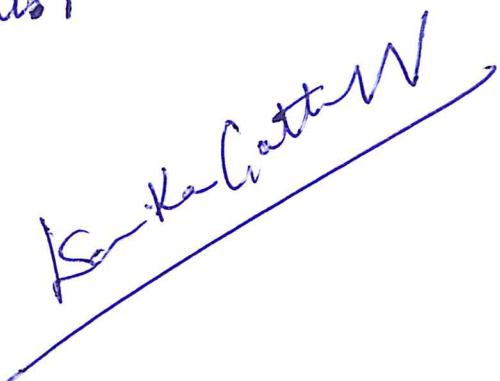
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.173/ 2017	-	For hearing	217(2A)	Schneider Electric IT Business India Pvt. Ltd. & Another

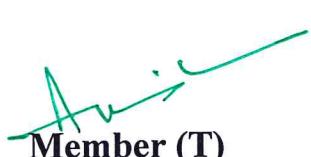
SL. NAME (IN CAPITAL) SIGNATURE
 NO. & PHONE NUMBER REPRESENTATION TO WHOM

16) DEVIKA SATHYANARAYANA *Applicants*
 96206 98482



ORDER

PCS for petitioner is present. Heard her. For orders list it on 28/11/2017.



Member (T)



Member (J)